

ITEM NO.2

COURT NO.6

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 871/2021

SANJEET KUMAR SINGH @ MUNNA KUMAR SINGH

Appellant(s)

VERSUS

THE STATE OF CHHATTISGARH

Respondent(s)

(IA No. 49883/2021 - EXEMPTION FROM FILING O.T.
IA No. 8462/2022 - GRANT OF BAIL)

Date : 17-08-2022 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Mr. Somanatha Padhan, AOR
Mr. Abhas Parimal, Adv.
Mr. Ashok Anand, Adv.
Mr. Rakesh Kr. Singh, Adv.
Mr. Akash Kakade, Adv.
Mr. Mukul Dev Mishra, Adv.
Ms. Sujata Kumari Muni, Adv.

For Respondent(s) Mr. Sourav Roy, Dy.AG
Mr. Mahesh Kumar, Adv.
Mr. Prabudh Singh, Adv.
Mr. Zakir Husain, Adv.
Ms. Devika Khanna, Adv.
Mrs. V.D. Khanna, Adv.
For Mr. VMZ Chambers, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard.

Hearing concluded.

Judgment reserved.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)